

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).6002/2006

(From the judgement and order dated 21/09/2005 in CRLA No. 159/2005  
of The

HIGH COURT OF BOMBAY AT AURANGABAD)

SHAIKH BAKSHU & ORS.

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(With appln(s) for exemption from filing O.T.,bail,permission to file additi  
onal

documents and office report ))

(for final disposal)

Date: 20/04/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE D.K. JAIN

For Petitioner(s)

Mr. Naresh Kumar,Adv.

For Respondent(s)

Mr. Ravindra Keshavrao Adsure,Adv.

UPON hearing counsel the Court made the following

O R D E R

Call during the first part of summer vacation.

(Ganga Thakur)  
PS to Registrar

(Khushi Ram)  
Court Master

ITEM NO.207

COURT NO.4

SECTION IIA

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